

Space Technology

5324. SHRI SUDHIR SAWANT : Will the PRIME MINISTER be pleased to state :

(a) whether India would also host a meet of the regional Space Technology Application Centre for Asia and the Pacific; and

(b) if so, the date by which it is proposed to be hosted by India and the number of countries expected to participate therein?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). No, Sir. India has no plans of hosting a meeting of the regional Space Technology and Applications Centre for Asia and Pacific.

Supply of Power to Rajasthan

5325. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether Rajasthan is facing acute shortage of power due to derating and poor performance of RAPP Unit-II and Unit-III and IV and still under construction;

(b) if so, the steps taken by the Government to compensate Rajasthan in this regard;

(c) whether the State Government had also requested the Union Government for compensation; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (d). Rajasthan Atomic Power Station-2 (RAPS-2) with a rated capacity of 200 MW which had operated satisfactorily for over a decade has been shut down from August 1994 for inservice inspection of coolant channels and their possible on masse replacement. RAPS-3 and 4 are under construction. Government of India is seized of the current power supply position in Rajasthan and has been exploring all sources in the Northern Region to make available additional power to Rajasthan. The State Government has also requested the Government of India for increased allocation of power to tide over their present difficult situation. It has been decided to provide additional supply of power to Rajasthan by adopting the following measures :

(1) About 400 MW out of unallocated power at the disposal of the Central Government out

of central generating stations of the Northern Region is being supplied to Rajasthan.

(2) One unit of Anta gas based power station of the National Thermal Power Corporation (NTPC) has been dedicated to Rajasthan.

(3) Anta, Auraiya and Dadri gas turbines of NTPC would be operated at optimal load so that Rajasthan receives its entitled share in full.

(4) 50% of Uttar Pradesh's share in Dadri gas turbine would be allocated to Rajasthan as soon as Rajasthan opens letter of credit in favour of NTPC.

Bench of Gujarat High Court.

5326. SHRI CHANDRESH PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether various Bar Associations and other organisations have submitted any proposal to the Union Government for setting up a bench of Gujarat High Court at Rajkot and any other place in the State;

(b) if so, the details thereof;

(c) the action taken thereon; and

(d) the time by which the High Court bench is likely to be opened in the State?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (c). Representations have been received from Bar Associations etc. from time to time for establishment of Benches of Gujarat High Court at Rajkot, Surat and Baroda. However, no proposal has been received from the Government of Gujarat, in consultation with the Chief Justice of Gujarat High Court, in this regard. No action is taken by the Central Government unless such a proposal has been received.

(d) Does not arise.

Bench of A.P. High Court

5327. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh have submitted any proposal to Union Government for setting up a bench of Andhra Pradesh High Court at Guntur and Vijayawada; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) No, Sir.

(b) Does not arise.